153

and environmental effects while undertaking the Narmada Valley Project; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and Ob) The Project authorities have formulated detailed action plan comprising *inter alia* catchment area treatment, rehabilitation of flora and fauna, and proper resettlement and rehabilitation of project-affected persons and health aspects for implementation in a phased manner.

Missing ammunition boxes from a train

- 3156. SHRI SHEO KUMAR MISHRA: Will the Minister of DEFENCE be pleased to state:
- (a) whether the court of enquiry has found that ammunition boxes reported missing from a special train from Maha rashtra to Guwahati in November, 1987 were actually stolen and that it could have been prevented had the escort par ty been more vigilant and alert; and
- (b) if so, what action has been taken in the matter particularly in regard to the court of inquiry's recommendation's of disciplinary action against offending individuals found negligent and what is the police report in the case?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Yes, Sir.

(b) Disciplinary action against the concerned individuals is being taken as recommended by the Court of Inquiry. Final report from the Police has not yet been received. As per the Interim Report, no material evidence had been collected by it.

Setting up of 1000 Mega Watt Nuclear reactors

3157. SHRIMATI SATYA BAHJN: Will the PRIME MINISTER be pleased to state:

- (a) what will be the total cost of the two Soviet nuclear power reactors of 1000 megawatt each *to* be set up in Tamil Nadu under the recent Indo-Soviet agreement, what will be the credit to be given by the Soviet Union specifically for this project and on what terms:
- (b) what will be the cost per unit of power generated by these nuclear power stations; and
- (c) by when these are likely to be set up and start production?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) As per the intergovernmental agreement, concluded between India and Soviet Union for cooperation in setting up of 2 x 1000 MW nuclear power station in. India, a detailed project report is to be prepared by Soviet Union in the first instance, which will establish the total estimated cost. An amount upto 3200 Million Roubles will be extended by Soviet Union as a State to State credit at a rate of 24 per cent interest per annum. The credit is repayable in Indian Rupees in fourteen equal annual instalments starting three years after the date of commissioning of the first unit but not later than July 1, 2001.

- (b) Unit energy cost will be worked out as part of the Detailed Project Report.
- (c) The time schedule will be arrived at during detailed discussions with the Soviet organisations.
- 3158. [Transferred to the 5th December, 1988].

Leakage in heavy water reactor of Madras Atomic Power Plant

3159. SHRI KAPIL VERMA: SHRIMATI SATYA BAHIN: SHRI BHASKAR ANNAJI MASODKAR:

Will the PRIME MINISTER be pleased to state:

155

- (a) whether any probe has been concluded into the PIN HOLE leak of heavy water in Calandria, a reactor Vessel at the Madras Atomic Power Station Unit-2; if so, the result thereof;
- (b) when did the leak take place and the reasons for the leakage; when was it noticed; the reasons for delay, how long it took for engineers to ascertain source of trouble; how long it has taken to over come the problem;
- (c) when was the Reactor unit shut down; by when it will likely to start functioning fully; what has been the loss; and
- (d) what measures have been taken to prevent recurrence of such mishap?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

- (b) The leak was detected on 17th, August, 1988. The source of the leak was established on 20th October, 1988. Various remote operations were required to be carried out before the precise location of the leak could be determined. After establishing the source of leak, the calandria tube was plugged and reactor was re-started on 25th November, 1988.
- (c) The reactor was not available from 19th August, 1988 to 25th Novebmer, 1988 resulting in loss of electricity generation from MAPS-2 amounting to about 300 million units.
- (d) The remedial measures will be worked out after technical investigations are completed.

स्वास्थ्य-सेवाग्रों का घटिया प्रबन्ध

3160 सरदार जनजीत सिंह अरोड़ा: क्या स्वास्त्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक

"हेल्थ सर्विसेज पुश्ररली प्लान्ड" शीर्षक से प्रकाशित समाचार की ग्रौर दिलाया गया है ;

- (ख) यदि हां,तो इस संबंध में ब्यौरा क्या है ;
- (ग) क्या इन तथ्यों के ब्राधार पर सरकार देश में स्वास्थ्य सेवाब्रों का विचार रखती है; और
- (घ) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

स्वास्थ्य ग्रौर परिवार कत्याण मंत्रालय में राज्य मंत्री (कुमारी सरोज खापडें) : (क) से (घ) इस समाचार में सही स्थिति नहीं बताई गई है। संसाधनों की उपलब्धता के अनुसार शहरी श्रौर ग्रामीण दोनों क्षेत्रों में स्वास्थ्य सुविधाएं बढ़ाई जा रही हैं। डाक्टरों की संख्या बढ़ाई गई है श्रौर सातवीं पंच वर्षीय योजना के दौरान प्राथमिक स्वास्थ्य केन्द्र श्रौर उप-केन्द्र खोलने की गति में तेजी लाई गई है।

Indo-USI vaccine programme

- 3161. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:
- (a) whether Annex I and II (Ref. Article V of the MOU of the Indo-US vaccine Action programme and Article IV of the MOU of the same respectively) have been appended as per the understanding;
- (b) if so, what are the terms and conditions laid out in them; and
- (c) if not, the reasons for the delay in Ifinalisations in spite of explicit commitment in the MOU that these would be drawn up with 90 days of signing of the MOU?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF I STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K R. NARAYANAN): (a>